National Company Law Tribunal

Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE

NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: A Pine Vacation PV+ L+d

SECTION OF THE COMPANIES ACT: U/S 230/232 of (on panie) Act

SI. NO. Name Designation Representation Signature

1.

2.

CP No. 51/ALD/2017, with CA No. 33/ALD/2017

Today, cases is fixed for pronouncement of order in respect of CP No. 51/ALD/2017. The order in detail is recorded separately. The company scheme petition is allowed and the proposed company scheme of (amalgamation/arrangement) is hereby sanctioned in terms of the detail order.

Date: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by Mohd Zaid